

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Docket No.18/TT/2013

Date: 20.02.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for (A) LILO of 400 kV Simhapuri & Meenakshi-Nellore 400 kV D/C (quad) line, (B) Associated bays and common systems at Nellore Pooling station for ISGS projects in Krishnapattanam Area of Andhra Pradesh for the period from anticipated DOCO to 31.3.2014 in Southern Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 20.3.2013:-

- (i) Approval of the assets given in the petition with cost & scheduled time line for completion;
- (ii) The necessity of LILoing of dedicated lines of SEPL/ MEPL and approval of Standing Committee/ SRPC in this regard;
- (iii) Schematic drawing of the Nellore Pooling station indicating the arrangement of total bays, displaying clearly the petition no. & date under which each of these have been considered;
- (iv) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 for benchmarking of capital cost of LILO of 400 kV Transmission Lines and associated bays at Nellore pooling Sub-Station.

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)